

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/810/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
Member, MACT-3, Guwahati.

Dated Guwahati, the 16th February, 2022.

Sub:- **Casual leave.**

Ref:- MACT No.3(8)/91/2022 dated 14.02.2022

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.02.2022 along with station leave permission, with the official vehicle, from the morning of 19.02.2022 till the morning of 21.02.2022**, as prayed for. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence the Member, MACT-2, Kamrup(M), Guwahati shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/811/A, dated 16.02.2022
Copy to

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No-2, Kamrup(M), Guwahati.
3. The Project Manager, Gauhati High Court.

S.P. 16/2/22
JT.REGISTRAR (VIGILANCE)

Rd